

LOK SABHA  
UNSTARRED QUESTION NO.739  
TO BE ANSWERED ON 21.07.2016

**TEXTILE POLICY**

739. SHRI V. ELUMALAI:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether the Government is considering to announce a modified and simplified textile policy and if so, the details thereof;
- (b) whether it is also true that the Government has finalized the revised Technology Upgradation Fund Scheme (TUFS); and
- (c) if so, the details thereof?

**उत्तर**

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जुबिन इरानी)

MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a): Yes Madam. The New Textile Policy 2016 is under formulation.

(b) & (c): The Government has approved the Amended Technology Upgradation Scheme (A-TUFS) in place of existing RRTUFS Scheme with inter-alia the following provisions:-

| SI. No. | Segment  | Rate of Capital Investment Subsidy (CIS)  | CIS per individual entity |
|---------|--|---|---------------------------|
| 1       | Garmenting, Technical Textiles   | 15% on eligible Machines                  | Rs. 30 crore*             |
| 2       | Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom   | 10% on eligible Machines                  | Rs 20 crore*              |
| 3 (a)   | Composite unit/ Multiple Segments- If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50 % of the eligible project cost. | 15% on eligible Machines                  | Rs 30 crore*              |
| 3 (b)   | Composite unit/ Multiple Segments- If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50 % .                             | 10% on eligible Machines                  | Rs 20 crore*              |
| 4       | Handloom sector.   | Capital Subsidy @10% on eligible machines | RS. 20 crore*             |

\*In case the applicant had availed subsidy earlier under RRTUFS, he will be eligible for only the balance amount within the overall ceiling fixed for an individual entity. The maximum subsidy for overall investment by an individual entity under ATUFS will be restricted as indicated above for respective segments.

Government has also recently approved additional production linked incentive of 10% under TUFS for promoting employment and exports in garmenting segment.

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